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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/71/2016  
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others  
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others  
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Nithyavendhan for Shriyambale. (Agent M)	Counsel for Petitioners (Representing Counsel)	
2.	R. Prithviraj Pandian for R. VENKATAVARADAN	for R2	

**ORDER**

Shri Anant Merathia, representing counsel for petitioners present and submitted that the senior counsel could not attend the Tribunal today due to eye problem. Shri R Prithviraj Pandian, representing counsel for R2 present. Both the representing counsels sought time for submitting final arguments. Time extended at request. Put up on 07.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)